

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

ORIGINAL APPLICATION Nos.210/89/2021

Dated this Tuesday, the 09th day of February, 2021

**CORAM : DR. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)**

Puthenparampil M. Varkey, Asst. Commr (Retd) from C.G.S.T, Thane, Group A, aged 63 years, and residing at Flat No.101, Phoenix, Mahavir Universe, L.B.S. Marg, Bhandup (West), Mumbai 400 078. Mobile No.9833230227, Email Id-pmvarkey56@gmail.com. - Applicant
(By Advocate Shri A.I.Bhatkar)

Versus

1. The Union of India, Through the Chairman, Central Board of Excise & Customs, Ministry of Finance, Department of Revenue, North Block, New Delhi 110 001.
2. Principal Chief Commissioner of CGST, 115, New Central Building, M.K.Road, Churchgate, Mumbai 400 020.
3. The Commissioner, CGST Thane Commissionerate, Navprabhat Chambers, Ranade Road, Dadar (W), Mumbai 400 028. - Respondents

ORAL ORDER
Per : Dr. Bhagwan Sahai, Member (A)

Present:

Advocate Shri A.I.Bhatkar for the applicant.

2. Heard him on admission of the OA. He explains that in this OA the applicant seeks direction to the OA to step up his pay on par with his juniors from the date when they were given higher pay with consequential benefits.
3. The applicant submitted his applications on 08.04.2019 and 23.07.2020. to get his grievance redressed but they have not yet been decided by the respondents. He further submits that the applicant would be satisfied if this OA is disposed of with a direction to the

respondents to decide the above pending representations within specified period of time.

4. Considering the above submissions, this OA is disposed of at admission stage with direction to the respondent No.3 to consider and decide the above pending representations of the applicant with a reasoned and speaking order within two months from the date of receipt of a certified copy of this order and thereafter to communicate it to the applicant within two weeks.

5. With this the OA stands disposed of. No costs.

(Ravinder Kaur)
Member (Judicial)

(Dr. Bhagwan Sahai)
Member (Administrative)

kmg*

*JD
16/02*